

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) The Plan Schemes of the Department of Food and Public Distribution are of such nature that these are meant to benefit all sections of population, and mostly based on poverty level. However, in one of the Schemes, namely, Village Grain Bank Scheme, which was transferred from the Ministry of Tribal Affairs, a component of Tribal Sub-Plan (TSP) has been in operation. The details of funds earmarked for the TSP under Village Grains Bank Scheme during the last five years is as given below:

**Funds earmarked for Tribal Sub Plan (TSP)**

	(Rs. in crore)
2007-08	2.37
2008-09	2.38
2009-10	2.43
2010-11	2.38
2011-12	1.40

(c) and (d) Three separate budget heads have been opened for TSP for the financial year 2011-12 onwards, as per details given below:

Major Head	Name of the Scheme
2552.00.796.04.01.50 (Dummy Head)	Village Grain Bank Schemes for North Eastern States including Sikkim for the benefit of STs
3456.00.796.02.01.50 (Function Head)	Village Grain Bank Schemes for North Eastern States including Sikkim for the benefit of STs
3456.00.796.02.02.50	Village Grain Bank Schemes for the State other than including Sikkim for the benefit of STs

**Village Grain Banks in Odisha**

1600. SHRI BALBIR PUNJ: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the number of Village Grain Banks established in Odisha during the last three years; district-wise and year-wise; and

(b) the amount sanctioned and released for setting up of such banks in the State during that period?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) The Central Government has sanctioned and released an amount of Rs. 1,22,24,738/- for 146 Village Grain Banks (VGBs) in Odisha during the year 2010-11. No funds were however sanctioned during 2009-10 and 2011-12 for the purpose. The State Government has informed that only 24 VGBs (Cuttack - 7, Keonjhar - 9 and Rayagada -8) have been established so far during 2010-11. No VGB was established during 2009-10 and 2011-12 in the State.

#### **Foodgrains stored in open**

1601. SHRI NARESH GUJRAL: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the quantity of foodgrains stored in the open in Punjab, Haryana and UP, as on 30 June, 2012; and

(b) the quantity of foodgrains, lying in the open, decayed during the last one year in these States?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) No foodgrains was stored in the open. However, the quantity of foodgrains stored in the Cover and Plinth (CAP) in Punjab, Haryana and UP in the godowns of FCI and State agencies was 13268317 tonnes, 8673141 tonnes and 1027592 tonnes respectively as on 01.07.2012. Region-wise details are given in the Statement (*See below*).

(b) No foodgrains accrued as Non-issuable in CAP of FCI Punjab and Haryana Regions during 2011-12. However, only 15 MT foodgrains accrued as damaged in CAP storage in FCI UP Region during 2011-12.